

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5061
ANSWERED ON:25.04.2003
VOTER IDENTITY CARDS
S. SAIDUZZAMAN

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether majority of voters in Azamgarh and Muzaffar Nagar districts of UP have not been issued Identity Cards;
- (b) if so, the steps being taken by the Government to inform the voters to collect their Identity Cards in both these districts;
- (c) whether any centre has been identified in both these districts for this purpose; and
- (d) if so, the details thereof?

Answer

MINISTER OF LAW & JUSTICE AND COMMERCE & INDUSTRY (SHRI ARUN JAITLEY)

- (a) to (d) The requisite information is being collected and will be laid on the table of the House.